

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

No.F.44(11)-HC/2023/14390

Dated, Agartala, the 30th May, 2023

In terms of the order dated 20.04.2023, passed by the Hon'ble Supreme Court of India in M.A. No. 859 of 2020 in SLP (C) No. 5440 of 2020 (*District Bar Association, Dehradun Vs. Ishwar Shandilya & Ors.*), Hon'ble the Chief Justice, High Court of Tripura has been pleased to constitute the "**Grievance Redressal Committee**" as follows:

Hon'ble Mr. Justice T. Amarnath Goud	Chairperson
Hon'ble Mr. Justice A. Lodh	Member
Advocate General	Member
Chairman, Bar Council of Tripura	Member
President, High Court Bar Association	Member
Registrar (Vigilance)	Member

This is issued with immediate effect.

By order,

Sd/-

(Vishwajeet Pandey)
Registrar General

No.F.44(11)-HC/2023/14391-432

Dated, Agartala, the 30th May, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary General, Hon'ble Supreme Court of India, New Delhi;

5. The Advocate General, Tripura, Agartala;
6. The Chairman, Bar Council of Tripura, Agartala;
7. The President, High Court Bar Association, Agartala;
8. The Secretary, High Court Bar Association, Agartala;
9. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
10. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
11. The Director, Tripura Judicial Academy, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The L.R. & Secretary, Law Department, Govt. of Tripura, Agartala;
14. **The District & Session's Judge**, Dhalai District, Ambassa/ West Tripura District, Agartala/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Sepahijala District, Sonamura/ Gomati District, Udaipur.
15. **The Judge, Family Court**, Ambassa, Dhalai District/ Belonia, South Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Dharmanagar, North Tripura District/ Sonamura, Sepahijala District/ Udaipur, Gomati District;
16. The Registrar (Judicial), High Court of Tripura, Agartala;
17. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
18. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
19. The Joint Registrar, High Court of Tripura, Agartala;
20. All the Deputy Registrars, High Court of Tripura, Agartala;
21. The Chief Librarian, High Court of Tripura, Agartala;
22. All the Assistant Registrars, High Court of Tripura, Agartala;
23. The System Analyst, High Court of Tripura, Agartala with a direction to upload the said Notification in the official website of the High Court of Tripura;
24. All the Superintendents/ Court Masters/ Sr. Grade Translator, High Court of Tripura, Agartala;
25. Person(s) Concerned;
26. Concerned File(s);

Registrar General